

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:659  
ANSWERED ON:24.11.2006  
PENDING CORPORATE CASES  
Singh Smt. Pratibha

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether a number of corporate cases are lying pending with various courts of the country;
- (b) if so, the details of such cases, State-wise
- (c) the reasons for their pendency; and
- (d) the time by which these cases are likely to be disposed off?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY)

- (a) to (d) The information is being collected and will be laid on the Table of the House.